

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:297
ANSWERED ON:28.07.2014
RASHTRIYA SWASTHYA BIMA YOJANA
Gandhi Dr. Dharam Vira

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of beneficiaries and the percentage of people yet to be covered under the Rashtriya Swasthya Bima Yojana (RSBY) and the premium released by the Government during each of the last three years and the current year, State-wise;
- (b) the mechanism put in place to identify the beneficiaries and the details of empanelled hospitals and the treatment admissible/covered under the scheme;
- (c) whether the Government has any proposal to increase the insurance cover provided under RSBY and if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has taken note of malpractices/irregularities such as unwarranted surgeries/procedures indulged in by private empanelled hospitals for financial gains; and
- (e) if so, the details of such complaints reported during the said period, State-wise and the action taken against erring hospitals along with the mechanism put in place for rooting out such malpractices/irregularities?

Answer

MINISTER OF STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 297 FOR 28.07.2014 RAISED BY SHRI DHARAM VIRA REGARDING RASHTRIYA SWASTHYA BIMA YOJANA.

(a): The Rashtriya Swasthya Bima Yojana (RSBY) is currently active in 26 States and Union Territories covering more than 3, 85, 15,411 families. State/UT wise number of beneficiaries is at Annexure-I. The State-wise details of the premium released by the Central Government during each of the last three years and current year, is given at Annexure-II.

(b): Beneficiaries are identified by the state government based on the eligibility criteria prescribed under the scheme. The total number of Private and Public hospitals empanelled under the scheme across the states are 10311 and the state wise break up thereof is at Annexure III. The types of treatments/procedures admissible/covered under the scheme are 22 in day care and more than 1500 in in-house hospitalisation.

(c): At present there is no proposal to increase insurance cover under the RSBY.

(d) & (e): Taking note of reports of malpractices/irregularities regarding hysterectomy operations performed by some private Hospitals in certain States under Rashtriya Swasthya Bima Yojana (RSBY) a High Level Team from the Ministry of Labour investigated the matter in August 2012. As a preventive measure for RSBY cases, Ministry of Labour & Employment issued an advisory to the State/UTs that for all hysterectomy operations under RSBY to be performed by the Hospitals on women less than 40 years of age, prior approval (Authorization letter) of the Insurance Company has to be taken.

Based on investigation of the complaints received regarding malpractices or irregularities 407 hospitals have been de-empanelled from RSBY. State-wise details are as under:

Sl.No.	Name of State	No. of Hospitals
1	Bihar	27
2	Chhattisgarh	14
3	Gujarat	9
4	Haryana	74
5	Jharkhand	11
6	Kerala	43
7	Odisha	1
8	Punjab	29
9	Uttar Pradesh	156

10	West Bengal	12
11	Maharashtra	31
	Total	407

In April, 2014, the three tier Grievance Redressal Mechanism has been reconstituted to make it more effective.